

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
FARIDKOT HOUSE, COPERNICUS MARG  
NEW DELHI-110001**

**MEMO OF PARTIES**

**Sub: News Item titled "Oh-zone! Why this prominent pollutant in Delhi air is becoming a cause for concern" appearing in The Times of India dated 22.04.2024.....Tribunal on its own motion)**

**VS**

1. Delhi Pollution Control Committee, Through its Member Secretary  
Building No. TC-12V, 6th floor, C wing,  
Delhi Secretariat, I P Estate, Delhi-110002  
Phone no: 011-47441576  
E-mail: [msdpcc@nic.in](mailto:msdpcc@nic.in)
2. Central Pollution Control Board, Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Phone No: 011-43102030  
E-mail: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in)
3. Commission for Air Quality Management, Through its Director  
17th Floor, Jawahar Vyapar Bhawan,  
Tolstoy Marg, New Delhi - 110001  
Phone No: 011-23701213  
E-mail: [caqm-ncr@gov.in](mailto:caqm-ncr@gov.in)

As directed, Memo of Parties is attached herewith